

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

LOK SABHA

**UNSTARRED QUESTION NO. 905
TO BE ANSWERED ON 23.07.2018**

DEMAND OF LABOURERS

†905. SHRI TAMRADHWAJ SAHU:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has conducted any study with the help of experts in order to ascertain the demand of labourers in the country;**
- (b) if so, the details and the findings thereof;**
- (c) the details of the specific programmes started by the Government for the empowerment of labourers and increase their income to assist them;**
- (d) whether the Government proposes to follow the Chhattisgarh model wherein a labour policy has been implemented to increase employment and income both and if so, the details thereof; and**
- (e) the steps taken by the Government for the welfare of labourers and to improve their conditions in the country?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR)**

(a) & (b): No, Madam.

(c): The Central Government is implementing the Building and Other Construction Workers (Regulation of Employment and Conditions of Service) Act, 1996 to regulate the employment and conditions of service of building and other construction workers and to provide for their safety, health and welfare measures and for other matters connected therewith or incidental thereto.

(d): There is no such proposal.

(e): The Central Government is also implementing the Contract Labour (Regulation and Abolition) Act, 1970 to regulate the employment of contract labour in certain establishments and to provide for its abolition in certain circumstances and for matters connected therewith.
